

ITEM NO.102

COURT NO.6

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2536/2019

SUKHDEV SINGH

Appellant(s)

VERSUS

SUKHBIR KAUR

Respondent(s)

[TO GO BEFORE THREE HON'BLE JUDGES] [TOP OF THE BOARD]
IA No. 68654/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH C.A. No. 5726/2019 (IV)

Date : 17-10-2024 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Rajesh Aggarwal, AOR
Mrs. Mridul Aggarwal, Adv.
Mr. Akash Karanwal, Adv.
Mr. Shubham Chandel, Adv.

For Respondent(s) Ms. Mahalakshmi Pavani, Sr. Adv.
Mr. Naresh Kumar, AOR
Mr. Neeleshwar Pavani, Adv.
Ms. Shaurya Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Submissions heard.

Judgment reserved.

(DR. NAVEEN RAWAL)
DY. REGISTRAR

(AVGV RAMU)
COURT MASTER (NSH)